

National Company Law Tribunal

Allahabad Bench

CP NO. 11/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Swagayam Ksheer Producers Co. Ltd

SECTION OF THE COMPANIES ACT: U/S 241/242 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	VINEET DUBEY	ADVOCATE	PETITIONER	Vineet Dubey
2.	Pradeep Singh Sisodia	CHC	(ON THE BEHALF OF MR. UDAI CHANDANI) Central Govt/Roc	Pradeep
3-	S.K. Gupta	PCS	R-1, 2, 14	20/1/18
4-	Anil Kumar	PCS	R-1, 2, 14	Anil K
5.	Ankit Kr. Singh	PCS	"	Ankit

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Sri Vineet Dubey, proxy for Udai Chandani for the petitioner. Sri S.K.Gupta along with Anil Kumar and Ankit Kumar Singh, PCS for the Respondent. Sri Pradip Singh Sisodia, CGSC for the Central Govt. He seeks some time to apprise of this Court about the stand of the Central Govt. in respect of issue involved in the present matter.

Further counsel for both the parties are directed to provide a complete set of pleadings to the learned CGSC, so as to enable him to forward to the Central Govt. for the purpose of necessary instruction.

The matter to listed on 9th March, 2018

— Sd —

Date: 30/01/2018

Typed by
Jyoti
(Stenographer)

H.P. Chaturvedi,
Member(Judicial)